

The Ministry of I & B is constantly in touch with Hindustan Photo Films, which receives, processes and distributes the imported raw film. According to them the shortage of raw film during the month of October was mainly because of late arrival of two Steamers carrying jumbo rolls from abroad. This shipment which was expected to arrive in September actually reached by the middle of October. Since then HPF have taken steps to maintain a steady supply of raw stock to the film industry and it is understood that the present stock position has improved.

Harbour of Farakka

497. SHRI SASANKASEKHAR SANYAL : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether steps have been taken towards the implementation of the proposed Inland Harbour at Farakka ; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) : (a) and (b) : The matter is receiving attention of Government.

Transport service between Calcutta and Farakka

498. SHRI SASANKASEKHAR SANYAL : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) when regular transport service will commence on commerce and trade basis between Calcutta and Farakka in the first lap and thereafter in the second lap between Haldia and Patna consequent upon inauguration of the proposed and promised Inland Harbour at Farakka Barrage Complex Site ; and

(b) whether nothing has been done so far in spite of the vast improvement of the navigability of river Bhagirathi down Farakka and the Feeder Canal ?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM). (a) No scheme for regular river transport service between Calcutta and Farakka or between Haldia and Patna or for construction of inland harbour at Farakka has been sanctioned so far.

(b) The traffic study of river Ganga between Allahabad and Calcutta was entrusted to National Council of Applied Economic Research in August, 1974. Their report has been received in Oct. 1977 and is under consideration.

Production of tractors by Hindustan Tractors

499. SHRI MADHAVRAO SCINDIA: Will the Minister of INDUSTRY be pleased to state :

(a) whether Government are aware that the feasibility of producing 13,500 tractors in a period of 5 years by the ex-management of Hindustan Tractors was confirmed by the Technical Consultant appointed by the S.B.I.

(b) whether the present Management is much behind in producing tractors in 50 months of its existence ; and

(c) if so, the reasons thereof and the reaction of the Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI) : (a) to (c) The management of M/s. Hindustan Tractors Ltd. was taken over by Government on 12th March, 1973 under the IDR Act and M/s. Gujarat Agro Industries Corporation Ltd. were appointed as its Authorised Controllers for a period of 5 years. During the period prior to the take-over, a firm of consultants had indicated to the State Bank of India, the capability of the unit to manufacture 200 nos. of 50 HP tractors per month by increasing production efficiency, coordination etc. After the take-over another feasibility report was prepared by a firm of consultants. In the report submitted by them in June, 1975 the existing production facilities of the plant were assessed and a suggested plan of action was submitted for raising the plant capacity for production of 50 HP tractors to 1,130 nos. in 1975-76, 1,500 nos. in 1976-77, 2,000 nos. in 1977-78 and 2,400 nos. in 1978-79. The actual production of 50 HP tractors at the plant was 940 nos. in 1975-76, 1,615 nos. in 1976-77 and 1,114 nos. in 1977-78 (April-October, 1977).

2. The production was below the target in 1975-76 because of financial constraints. The target was surpassed in 1976-77, and the present management expects to surpass the production target of 2,000 tractors during the year 1977-78.

Paradip Port

500. SHRI GANANATH PRADHAN : SHRI PADMACHARAN SAMANTASINHERA : SHRI BAIRAGI JENA :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have received any proposal for setting up a ship building yard at Paradip Port, Orissa State ;

(b) if so, the funds allotted for the purpose and the date when its construction is likely to start ;

(c) the details of the project report received by Government about the technical feasibility of such a yard ; and

(d) whether the State Government have represented about the urgency for the construction of the project ?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) : (a) Yes, Sir.

(b) and (c). It has been decided to get Detailed Project Reports prepared by foreign consultants for two sites including Paradip in Orissa for the establishment of a ship building yard. The Government would consider the matter and take a final decision only after the receipt of the report. There is no question of allotment of funds for any specific project at this stage. Similarly, the question of commencement of construction etc. does not arise for the time being.

(d) Yes, Sir.

Appeal from the Ordnance employees union Ambernath

501. SHRI R. K. MHALGI : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have received an appeal from the Ordnance Employees Union, Ambernath, (Maharashtra) about excesses committed by the management during the emergency ;

(b) whether along with the said appeal, the Union have given details about a number of cases of victimisation ; and

(c) what action Government is taking or is likely to take in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHER SINGH) : (a) and (b). A representation dated 8th August, 1977 has been received from the Ordnance Factory Employees' Union, Ambernath referring to three specific cases of removal from service besides certain other complaints regarding arrest of Office Bearers and Executive Members under MISA/DIR, claims for pay and allowances for period of suspension of employees released from MISA/DIR custody subsequently reinstated in service, withdrawal of action under Departmental Inquiries and re-

vocation of penalties imposed on workers in both Machine Tool Prototype Factory and Ordnance Factory, Ambernath, etc.

(c) The three cases of removal from service where penalties were imposed under the normal rules *i.e.* Central Civil Services (Classification, Control & Appeal) Rules after observing due procedures are under consideration. In other cases of Ordnance Factory, Ambernath and Machine Tools and Proto-type Factory, Ambernath where major penalties were imposed during the Emergency, reviews have been undertaken and in 28 cases, it has been decided to issue orders for reinstatement. In two cases, orders have also been issued to modify the penalty of reduction in rank to stoppage of increments without cumulative effect. In three cases of detention under MISA and 12 cases of detention under DIR, the individuals have been reinstated in service. As regards payment of pay and allowances to all persons reinstated in service, this will be regulated under Government orders in force.

Resolutions passed by the Annual General body meeting of Ordnance Employees Union, Ambernath

502. SHRI R. K. MHALGI : Will the Minister of DEFENCE be pleased to refer to the reply given to USQ No. 5935 on 3rd August, 1977 and state :

(a) whether Government have since completed examination of demands made in the resolution of the Ordnance Employees Union, passed on 5th June, 1977 ; and

(b) if so, the nature of action taken ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHER SINGH) : (a) The resolutions passed at the General Body Meeting of Ordnance Employees Union, Ambernath held on 5th June, 1977 related to a large number of demands *i.e.* revocation of the penalties imposed during the period of internal emergency, reinstatement of workers removed from service in Vehicle Factory, Jabalpur, settlement of pay scales of Supervisors, refund of Compulsory Deposit Scheme deposits, construction of additional residential buildings, grant of City Compensatory and House Rent Allowances to the employees of Defence installations at Ambernath at Bombay rates, increase in bed strength of Factory Hospital admission of larger number of children of weaker sections in Central Schools extension of primary school at Ordnance Factory and promotional avenues for lower categories of staff.